

NOTIFICATION *re*: DELIMITATION OF CONSTITUENCIES IN J. & K.

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVINDA MENON): On behalf of Shri M. Yunus Saleem, I beg to lay on the Table a copy of Notification No. S. O. 827 published in Gazette of India dated the 26th February, 1970 making certain amendments in Schedule VI to the Delimitation of Parliamentary and Assembly Constituencies Order, 1966 in respect of Jammu and Kashmir, under sub-section (2) of section 9 of the Representation of the People Act 1950. [Placed in Library. See No. LT-3124/70.]

13.38 hrs.

PUBLIC ACCOUNTS COMMITTEE

NINETY-SECOND REPORT

श्री अटल बिहारी वाजपेयी (बलरामपुर) : अध्यक्ष महोदय, मैं मंत्रिमण्डल सचिवालय (भारतीय सांख्यिकी संस्थान) से सम्बद्ध प्रतिवेदन (सिविल), 1968 के बारे में लोक लेखा समिति के 59 वें प्रतिवेदन में दर्ज सिफारिशों पर सरकार द्वारा की गई कार्यवाही के बारे में समिति का 92 वां प्रतिवेदन प्रस्तुत करता हूँ।

13.39 hrs.

PERSONAL EXPLANATION BY MEMBER

DR. RAM SUBHAG SINGH (Buxar): My attention has been drawn to a radio-talk by Shri P. Tharyan, Assistant Editor, National Herald, on the All India Radio on 4th November, 1969, making certain aspersions on me and the Congress Working Committee of the Indian National Congress of which I am a member.

As regards myself, the broadcast says "if he was opposed to India's participation in the Rabat Conference, why did he not express his resentment when the Union Cabinet decided to send a delegation to Rabat."

That fact is that the matter of sending any delegation to Rabat never came before the Cabinet meeting. So, the question of expressing my resentment

did not arise. The Minister for Information & Broadcasting is himself a Cabinet Minister. I would like him—I would rather challenge him and the Prime Minister—to prove that the delegation was sent after consulting the Cabinet. This being the fact I fail to understand why this broadcast was allowed by his Ministry to be made on the All India Radio on 4th November, 1969, whose script has been placed on the table of the House in reply to Unstarred Question No. 703 dated 26th February, 1970 in the name of Minister of State for Information & Broadcasting.

The aspersion cast on the Working Committee of the Indian National Congress, of which I happen to be a Member, is equally baseless.

The accommodation of such a tendentious broadcast in the programmes indicates that the All India Radio is being mis-utilised by the Government for carrying on baseless propaganda against its political opponents. I deprecate this activity of this Ministry and the All India Radio.

SHRIMATI TARKESHWARI SINHA (Barh): And demand an independent corporation for All India Radio.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): The talk to which the Leader of the Opposition has made a reference was broadcast in the 'Spotlight' programme of All India Radio on 4th November, 1969. As the House is aware, the 'Spotlight' programme of All India Radio is a forum where controversial issues of the day are discussed. For this purpose AIR invites well known journalists to speak on those issues. The views expressed in a particular talk are those of the author and not of the Government or of All India Radio. When controversial subjects are discussed an attempt is made to project different points of view. (Interruption)

DR. RAM SUBHAG SINGH: This is a white lie. Why it was allowed to be broadcast? It is because Government wants to defame us by spreading lies. The Cabinet Ministers are there, Sardar Swaran Singh, Mr. Menon, Mr. Satya Narayan Sinha—let them say whether any Cabinet meeting was held